



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA 409 of 2012

Applicant(s) Trilochan Jena Respondent(s) UO9 & others

Advocate

Advocate

for Applicant(s) M/S D.K. Mohanty for Respondent(s) ARC / Transfer
S.S. Patra

NOTES OF THE REGISTRY

9 Pos or Rs. 50/- filed
for consideration of
Per scrutiny sheet.

By 23.5.12 Se2

Defects removed.
for regn. Pl.

24.5.12

JK

REGISTER

24.5.12
For IT Register

For admission & stay

24.5.12

Bench

ORDERS OF THE TRIBUNAL

2

ORDER DATED: 30/05/12

CORAM:

Hon'ble A K Pattnaik, Member (1)

Sh DK Mohanty, Id Counsel for the
applicant filed a memo in the Court
to day praying therein to withdraw
the application. In view of this
this OA stands 'withdrawn'.

Member (1)